

खाद्यान्नों में स्वयं राज्य द्वारा व्यापार

*३८. श्रीमती सीता युद्धवीर : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि कितनी राज्य सरकारों ने अब तक खाद्यान्नों में स्वयं व्यापार करने का निर्णय किया है ?

t [STATE TRADING IN FOODGRAINS

*38. SHRIMATI SEETA YUDHVIR: "Will the Minister of FOOD AND AGRICULTURE be pleased to state the number of State Governments which have so far decided to undertake State trading in foodgrains?"

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS) : The State Governments will undertake State trading in foodgrains in accordance with the scheme, the outline of which has been indicated in the statement already laid on the Table of the Sabha. Wholesale dealers have been licensed in most of the States, and rice and/or paddy is being purchased in the States of Assam, West Bengal, Bihar, Orissa, Uttar Pradesh, Punjab, Jammu and Kashmir, Madhya Pradesh, Andhra Pradesh, Madras, Mysore and Kerala and in the Union territories of Manipur and Tripura. The question of purchase of wheat in the principal wheat producing States is now under consideration.

§ [खाद्य तथा कृषि उपमंत्री (श्री ए० एम० थॉमस) : राज्य सरकारों में स्वयं व्यापार उस योजना के अनुसार करेंगी जिसकी रूपरेखा उस विवरण में, जोकि सभा के पटल पर रखा जा चुका है, निर्दिष्ट कर दी गई है। अधिकतर राज्यों में थोक व्यापारियों को लाइसेंस दे दिये गये हैं और असम, पश्चिमी बंगाल, बिहार, उड़ीसा, उत्तर प्रदेश, पंजाब, जम्मू और काश्मीर, मध्य प्रदेश, आंध्र प्रदेश, मद्रास, मैसूर और केरल राज्यों तथा मनीपुर

और त्रिपुरा संघीय क्षेत्रों में चावल और/या धान खरीदा जा रहा है। मुख्य मुख्य गेहूँ उत्पादक राज्यों में गेहूँ की खरीद करने का प्रश्न विचाराधीन है।]

सरकार की ओर से खाद्यान्नों के खरीदने की योजना

*४४. श्री नवाबसिंह चौहान : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि सरकार की ओर से खाद्यान्नों के खरीदने की जो योजना है उसकी रूपरेखा क्या है, उस योजना पर किस प्रकार से अमल किया जावेगा और इस कार्य में अब तक क्या प्रगति हो चुकी है ?

§ [SCHEME TO PURCHASE FOODGRAINS ON BEHALF OF GOVERNMENT

*44. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state the outlines of the scheme to purchase foodgrains on behalf of Government, how the scheme will be implemented and what progress has so far been made in this work?"

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS) : A statement indicating the outlines of the scheme for State trading in foodgrains -has already been laid on the Table of the Sabha. During the interim period until the ultimate pattern indicated in the statement is reached, the Government will progressively acquire larger proportions of the marketed surplus with a view to controlling the market more and more effectively. The Central and State Governments are making purchases of substantial quantities of rice or paddy. The wholesale dealers have been brought under the licensing system in most of the States, and action is being taken to tighten licensing control.

t Starred Question Nos. 38 and 44 were taken together for answer by the Minister. For supplementaries or both, see cols. 155—158 *infra*.

t/] English translation.

J[] Hindi translation.